

Forest land area diverted for development projects

2756. SHRI K.K. RAGESH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the total area of forest land, in hectares, diverted for various development projects during the last five years State-wise;

(b) the efforts taken by the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to do compensatory afforestation during the last five years;

(c) the total area of land, in hectares, in which compensatory afforestation has been done during the last five years, State-wise; and

(d) the details of the fund allocated and expended by the Centre for the last five years for compensatory afforestation, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) During last five years and current year, the Central Government has accorded approvals over 1,84,393 ha. of forest land in 7,716 cases for various developmental activities including developmental activities in urban areas. State-wise details of approvals granted by the Central Government for use of forest land for such activities is given in the Statement-I (*See below*). Forest areas for such activities are approved by the Central Government under Section 2 (ii) of the Forest (conservation) Act, 1980 with adequate environmental safeguards and afforestation measures in lieu of forest land proposed to be utilized for developmental activities. In general, private project proponents give equivalent non-forest land and it is transferred and mutated as forest land. During the last two years and current year an area of about 78,301 ha. has been prescribed for compensatory afforestation as part of environmental safeguards.

(b) to (d) In terms of the State CAMPA Guidelines as approved by the Hon'ble Supreme Court of India in IA No. 2143 in Writ Petition (Civil) No.202/1995 titled T. N. Godavarman Thirumalpad Vs UOI, Annual Plans of Operation for undertaking various forestry related activities from out of the funds deposited in the Compensatory Afforestation Fund/CAMPA account, are furnished by the States/UTs. The Annual Plans of Operation also include not only activities for compensatory afforestation in lieu of forest land diverted for non-forestry use under the provisions of the Forest (Conservation) Act 1980, but also for assisted natural regeneration and regeneration of degraded forests, in addition to other activities for conservation and protection of forests and wildlife. The details of funds released to the CAMPA constituted in terms of the above Guidelines, to various States/UTs in the years 2010-11 to 2014-15 are given in the Statement-II (*See below*). The details of compensatory afforestation done in the 21 States/UTs in respect of which information has become available, is given in the Statement-III.

Statement-I

State-wise details of area approved under the Forest (Conservation) Act, 1980 by the Central Government for various developmental activities during the last five years i.e. 2010 to 2014 and current year.

S. No.	State/UT	2010		2011		2012		2013		2014		2015		Grand Total	
		No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)	No. of Cases	Area (Ha.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	Andaman and Nicobar Islands	0	0	2	0.225	2	9.49	12	26.1	3	3.96	0	0	19	39.775
2.	Andhra Pradesh	32	5885.33	42	1884.54	27	1037.02	28	2747.56	12	3334.5	10	1687.01	151	16575.96
3.	Arunachal Pradesh	43	1413.3	17	863.39	19	776.73	12	4373.82	14	1355.65	7	4644.13	112	13427.02
4.	Assam	4	210	8	104.79	2	179.15	13	436.88	1	235	1	29.86	29	1195.68
5.	Bihar	31	736.63	31	2909.14	14	274.87	22	413.29	27	207.93	7	536.28	132	5078.14
6.	Chandigarh	2	0.1	3	0.21	0	0	1	0.72	1	39.86	1	0.37	8	41.26
7.	Chhattisgarh	31	4312.43	21	3382.73	13	4191.88	15	4184.48	18	3236.86	13	2142.51	111	21450.89
8.	Dadar and Nagar Haveli	7	2.08	10	2.96	0	0	3	0.11	4	1.53	0	0	24	6.68
9.	Daman and Diu	0	0	1	3.95	0	0	0	0	0	0	0	0	1	3.95
10.	Delhi	1	0.94	2	15.8	0	0	0	0	3	3.15	2	20	8	39.89

Written Answers to

[13 August, 2015]

Unstarred Questions 137

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
11.	Goa	8	239.94	2	92.5	0	0	0	0	0	0	0	0	10	332.44
12.	Gujarat	135	1271.9	70	1664.38	24	691.5	14	678.74	48	582.58	54	413.45	345	5302.55
13.	Haryana	300	395.35	305	361.97	428	570.3	348	815.53	259	254.33	159	234.86	1799	2632.34
14.	Himachal Pradesh	150	1474.24	164	610.84	228	1656.96	138	1044.72	8	435.21	8	1090.51	696	6312.48
15.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16.	Jharkhand	53	3925.98	42	2917.22	27	3965.99	31	4201.89	15	2989.59	3	9.41	171	18010.08
17.	Karnataka	26	1301.16	26	170.47	23	290.1	1	140	5	475.64	9	239.52	90	2616.89
18.	Kerala	4	1.18	6	14.19	7	1.57	8	35.94	0	0	0	0	25	52.88
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	52	3815.17	50	2451.23	24	4964.24	35	3438.87	50	9830.39	42	4205.93	253	28705.83
21.	Maharashtra	62	2326.86	59	1661.7	26	1790.15	17	1845.11	23	2380.18	11	708.85	198	10712.85
22.	Manipur	3	96.79	2	223.5	1	4.8	2	730.82	4	1366.84	2	54.6	14	2477.35
23.	Meghalaya	0	0	3	7.44	10	400.3	1	0.98	0	0	1	138.11	15	546.83
24.	Mizoram	0	0	2	253.38	0	0	3	482.2	3	78.58	0	0	8	814.16
25.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Odisha	17	2633.42	23	1252.16	18	1931.64	10	5463.2	50	4516.43	19	1441.56	137	17238.41

27.	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	
28.	Punjab	243	382.52	291	256.5	278	550	262	759.16	176	480.21	105	139.23	1355	2567.62
29.	Rajasthan	32	3003.93	28	266.91	34	323.96	33	3511.94	14	782.21	17	482.06	158	8371.01
30.	Sikkim	9	397.65	21	101.21	0	0	1	143.49	1	0.4	5	32.79	37	675.54
31.	Tamil Nadu	18	433.19	14	25.15	11	42.44	0	0	0	0	4	482.2	47	982.98
32.	Telangana	0	0	0	0	0	0	0	0	0	0	6	1941.17	6	1941.17
33.	Tripura	15	19.85	16	37.59	10	94.31	16	104.32	1	172.86	2	49.49	60	478.42
34.	Uttar Pradesh	105	425.68	189	327.56	114	939.85	139	1426.87	21	835.33	4	359.98	572	4315.27
35.	Uttarakhand	408	1822.8	221	1609.57	180	517.32	141	4655.7	15	2134.13	115	125.26	1080	10864.78
36.	West Bengal	11	195.54	11	62.28	2	14.06	11	54.49	7	134.12	3	121.24	45	581.73
TOTAL		1802	36724	1682	23535.5	1522	25218.6	1317	41716.9	783	35867.5	610	21330.4	7716	184392.9

Written Answers to

[13 August, 2015]

Unstarred Questions 139

Statement-II

State-wise details of funds released to various State/UT Governments during the year 2010-11 to 2014-15

Sl. No.	State/UT	2009-10		2010-11		2011-12		2012-13		2013-14		2014-15	
		Date	Amount (in ₹)	Date	Amount (in ₹)	Date	Amount (in ₹)	Date	Amount (in ₹)	Date	Amount (in ₹)	Date	Amount (in ₹)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andaman & Nicobar Islands	28.08.2009	10,990,000.00	01.10.2010	7,869,000.00	18.06.2012	5,779,000.00	16.04.2014	6,049,000.00	16.04.2014	5,000,000.00	19.01.2015	12,000,000.00
2.	Andhra Pradesh	28.08.2009	897,832,000.00	01.10.2010	1,207,444,000.00	23.08.2011	1,185,700,000.00	06.10.2012	1,196,039,000.00	09.07.2013	920,000,000.00	16.04.2014 12.11.2014	1,350,000,000.00
3.	Arunachal Pradesh	03.04.2010	163,676,000.00	22.11.2010	177,882,000.00	08.09.2011 / 25.10.2011 / 09.11.2011 / 29.11.2011	411,900,000.00	02.01.2013 / 20.02.2014	235,226,000.00	30.05.2014	475,000,000.00	-	-
4.	Assam	17.08.2009 07.01.2010	123,779,000.00	01.10.2010	104,487,000.00			13.02.2013	150,592,100.00	08.03.2014	130,000,000.00	-	-
5.	Bihar	20.11.2009	77,300,000.00	18.01.2011	86,674,000.00	25.11.2011	80,400,000.00	02.01.2013	84,650,000.00	17.02.2014	108,019,400.00	24.3.2015 16.07.2015	165,000,000.00
6.	Chandigarh	17.08.2009	1,765,000.00	01.10.2010	1,296,000.00	19.06.2013	1,000,000.00	07.04.2014	1,132,000.00	07.04.2014	850,000.00	27.05.2015	10,779,000.00
7.	Chhattisgarh	17.08.2009	1,232,135,000.00	01.10.2010	1,341,066,000.00	08.09.2011	995,439,000.00	21.08.2012	1,143,800,000.00	09.07.2013 / 22.01.2014	1,100,000,000.00	15.07.2014 21.08.2014	1,930,000,000.00
8.	Dadra & Nagar Haveli	04.09.2009	1,682,000.00	-	-	28.10.2011	1,536,000.00	-	-	-	-	-	-
9.	Daman & Diu	-	-	-	-	-	-	-	-	-	-	-	-
10.	Delhi	21.01.2010	18,471,000.00	18.01.2011	13,991,000.00	02.07.2013	10,100,000.00	03.09.2013	20,086,000.00	24.03.2014	15,000,000.00	18.09.2014	40,000,000.00
11.	Goa	17.08.2009	121,197,000.00	01.10.2010	102,468,000.00	17.02.2014	85,500,000.00	17.02.2014	80,500,000.00	17.02.2014	65,000,000.00		
12.	Gujarat	19.08.2009	249,647,000.00	01.10.2010	291,568,000.00	08.09.2011	263,000,000.00	09.11.2012	324,117,000.00	29.10.2013	280,000,000.00	17.10.2014	650,000,000.00
13.	Haryana	17.08.2009	191,141,000.00	01.10.2010	188,909,000.00	11.06.2012	164,500,000.00	09.07.2013	160,000,000.00	24.03.2014	195,000,000.00	03.03.2015	230,000,000.00
14.	Himachal Pradesh	21.08.2009	366,771,000.00	01.10.2010	421,656,000.00	23.08.2011 / 09.12.2011	571,262,400.00	02.01.2013 / 11.02.2013 / 30.03.2013	524,000,000.00	02.11.2013	535,000,000.00	04.09.2014 16.03.2015	186,000,000.00
15.	Jammu & Kashmir	-	-	-	-	-	-	29.11.2012	237,835,000.00	08.03.2014	180,000,000.00	11.09.2014	340,000,000.00
16.	Jharkhand	12.03.2010	950,028,000.00	01.10.2010	1,031,622,000.00	24.11.2011 27.06.2013	624,989,300.00	02.01.2013 /	959,600,000.00	20.11.2013	975,000,000.00	16.10.2014	1,750,000,000.00
17.	Karnataka	19.08.2009	585,573,000.00	01.10.2010	509,160,000.00	30.08.2011 / 09.09.2011	415,700,000.00	06.10.2012	437,200,000.00	10.10.2013	345,000,000.00	12.11.2014	650,000,000.00

18.	Kerala	12.03.2010	17,509,000.00	26.03.2013	13,652,000.00	21.05.2014	15,697,000.00	21.05.2014	14,700,000.00	21.05.2014	15,000,000.00	-	-
19.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-
20.	Madhya Pradesh	17.08.2009	530,482,000.00	01.10.2010	509,656,000.00	09.01.2012	535,209,000.00	27.06.2013	615,000,000.00	24.05.2014	895,000,000.00	22.05.2015	2,130,000,000.00
21.	Maharashtra	22.02.2010	893,549,000.00	18.01.2011	854,893,000.00	16.11.2011	826,300,000.00	06.10.2012	782,123,000.00	17.05.2013 / 27.06.2013	780,000,000.00	16.04.2014 11.09.2014 01.01.2015	1,480,000,000.00 16.03.2015
22.	Manipur	08.12.2009	7,456,000.00	01.10.2010	13,350,000.00	11.06.2012	19,134,000.00	22.08.2013	19,729,000.00	24.03.2014	45,000,000.00	17.03.2015	82,700,000.00
23.	Meghalaya	20.04.2010	967,000.00	20.11.2013	697,000.00	09.06.2015	58,800,000.00	09.06.2015	54,800,000.00	09.06.2015	52,000,000.00	-	-
24.	Mizoram	05.03.2013	10,738,000.00	22.08.2013	8,214,000.00	10.03.2014	7,500,000.00	10.03.2014	6,500,000.00	10.03.2014	30,000,000.00	-	-
25.	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-
26.	Odisha	21.08.2009	1,310,618,000.00	18.01.2011	1,401,753,000.00	23.08.2011 / 04.06.2012	1,760,910,050.00	30.11.2012	2,058,244,000.00	01.07.2014	1,800,000,000.00	18.05.2014 30.06.2015	3,220,000,000.00
27.	Pondicherry	-	-	-	-	-	-	-	-	-	-	-	-
28.	Punjab	08.12.2009	330,547,000.00	01.10.2010	265,215,000.00	16.09.2011 / 21.09.2011	220,783,872.00	27.08.2012	193,118,000.00	09.07.2013	215,000,000.00	10.07.2014 10.09.2014	410,000,000.00
29.	Rajasthan	07.01.2010	325,908,000.00	18.01.2011	420,698,000.00	11.11.2011	318,913,000.00	25.02.2013	374,298,000.00	20.11.2013	345,000,000.00	04.09.2014 31.03.2015	740,000,000.00
30.	Sikkim	17.08.2009	80,092,000.00	01.10.2010 / 22.11.2010	102,334,000.00	02.09.2011 / 12.10.2011	90,400,000.00	27.11.2012	8,75,23,000	08.10.2013	95,000,000.00	23.12.2014 19.01.2015	137,000,000.00
31.	Tamil Nadu	08.12.2009	19,713,000.00	01.10.2010	17,032,000.00	12.06.2012	13,830,000.00	12.02.2013 / 25.03.2013	11,454,000.00	-	-	22.05.2015	22,000,000.00
32.	Telangana	-	-	-	-	-	-	-	-	-	-	03.07.2014	350,000,000.00
33.	Tripura	12.03.2010	35,418,000.00	18.01.2011	25,848,000.00	-	-	12.02.2013	22,770,300.00	10.10.2013	35,000,000.00	15.07.2014	80,000,000.00
34.	Uttar Pradesh	10.05.2010	470,962,000.00	16.03.2012	353,505,000.00	22.02.2013	304,800,000.00	-	-	*12.12.2014	449,118,400.00	02.07.2015	750,000,000.00
35.	Uttarakhand	17.08.2009	816,532,000.00	01.10.2010	827,488,000.00	25.06.2012	653,160,000.00	02.01.2013 / 10.05.2013	634,610,000.00	09.07.2013	615,000,000.00	17.03.2015	680,000,000.00
36.	West Bengal	08.12.2009	52,957,000.00	01.10.2010 / 22.11.2010	62,760,000.00	09.03.2012	48,436,000.00	-	-	-	-	-	-
TOTAL			9,895,435,000.00		10,363,187,000.00		9,690,678,622.00		10,348,172,400.00		10,699,987,800.00		17,395,479,000.00

Note : *The release of funds to Uttar Pradesh State CAMPA for CA works have been made against the APO years 2012-13 and 2013-14.

Statement-III

*State-wise details of compensatory afforestation done in 21 States/
UTs during the year 2010-2015*

S. No.	Name of State	Total CA Undertaken (Ha) during 2010-2015		
		Non-Forest Land	Degraded Forest Land	Total
1.	Andaman & Nicobar	35.35	NIL	35.35
2.	Andhra Pradesh	3110.25	2162.89	5273.14
3.	Arunachal Pradesh	356.66	4988.19	5344.85
4.	Assam	8.4226	836.406	844.8286
5.	Chandigarh	8.1018	NIL	8.1018
6.	Delhi	27.56	36.49	64.05
7.	Gujarat	5887.24	5481.57	11368.81
8.	Himachal Pradesh	0	7547	7547
9.	Jammu & Kashmir	NIL	25612	25612
10.	Kerala	0	204.24	204.24
11.	Manipur	0	810.99	810.99
12.	Mizoram	NIL	0.6417	0.6417
13.	Punjab	41	1568	1609.0
14.	Rajasthan	1871.25	4783	6654.25
15.	Sikkim	67	1236.9	1303.9
16.	Tamilnadu	567.804	463.389	1031.193
17.	Telangana	612.698	468.31	1081.008
18.	Tripura	0	1006.47	1006.47
19.	Uttar Pradesh	406.759	2527.43	2934.189
20.	Uttarakhand	0	5428	5428.0
21.	West Bengal	462.36	32	494.36